

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3678
ANSWERED ON:14.12.2012
CHILD ABUSE IN ORPHANAGES
Singh Baba Shri K.C.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number and nature of cases of child abuse reported in orphanages during the last three years and the current year, State-wise; and

(b) the action taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): As per the information received from the National Commission for Protection of Child Rights (NCPCR), they have dealt with 50 cases of child rights violations involving alleged child abuse in the orphanages in the country during the last three years and in the current year (up to 30.11.2012). The nature of such cases of child abuse in the orphanages includes rape, molestation, torture and death. State-wise number of such complaints dealt with by NCPCR during the last three years and current year, so far, is at Annex.

(b): Such cases are referred to the concerned State Governments with directions to take appropriate remedial measures.